

HIGH COURT OF ANDHRA PRADESH

ABSTRACT

**Junior Civil Judges - Transfers and Postings of Junior Civil Judges -  
ORDERS - ISSUED.**

---

ROC.NO.547/2019-B.SPL.

NOTIFICATION NO.478-B.SPL.


DATED:10.07.2019.

The High Court made the following transfer and Posting of Junior Civil Judge:-

Sri P.Nageswar Rao, Junior Civil Judge, Gajapathinagaram, Vizianagaram District, is transferred and posted as Prl. Junior Civil Judge, Bobbili, Vizianagaram District (post kept vacant).

- i) Sri P.Nageswar Rao, will immediately proceed to his new station and shall take charge of his post and also the post of Addl. Junior Civil Judge, Bobbili from Prl. Junior Civil Judge, Parvathipuram. Sri P.Nageswar Rao, after assumption of charge as Prl. Junior Civil Judge, Bobbili, he will be in full additional charge of the post of Addl. Junior Civil Judge, Bobbili, during the training period of Ms. Ponnuru Bujji,
- ii) Sri P.Nageswar Rao, after assumption of charge as Prl. Junior Civil Judge, Bobbili, he will be in full additional charge of the post of Junior Civil Judge, Gajapathinagaram, until further orders and will be in full additional charge of the post of Junior Civil Judge, Salur, during the training period of Sri D.Dhanaraju.
- iii) Ms. Ponnuru Bujji, after completion of her basic training shall take charge of her post from Prl. Junior Civil Judge, Bobbili.
- iv) Sri D.Dhanaraju, after completion of his basic training shall take charge of his post from Prl. Junior Civil Judge, Bobbili.

**NOTE:** The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
REGISTRAR (I.T-CUM-C.P.C.)  
FAC REGISTRAR (VIGILANCE)

To

1. The officer and incharge officer concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).

3. The Registrar General and other Registrars, High Court of Andhra Pradesh.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority.
7. The Prl. District and Sessions Judge, Vizianagaram
8. The I Additional District and Sessions Judge, Vizianagaram
9. The Prl. Junior Civil Judge, Bobbili, Vizianagaram District
10. The Addl. Junior Civil Judge, Bobbili, Vizianagaram District
11. The Junior Civil Judge, Gajapathinagaram, Vizianagaram District
12. The Junior Civil Judge, Salur, Vizianagaram District
13. The Prl. Junior Civil Judge, Parvathipuram, Vizianagaram District
14. The District Treasury Officer, Vizianagaram
15. The Sub Treasury Officer, Bobbili, Salur, Parvathipuram and Gajapathinagaram, Vizianagaram District
  
16. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.